

AGREEMENT WITH LEBANON re. AVOIDING OF DOUBLE TAXATION ON INCOME OF AIRLINES

*805. SHRI S. K. TAPURIAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have signed any agreement with Lebanon for avoiding double taxation on income of airlines enterprises;

(b) if so, the main features of the agreement; and

(c) whether any such agreement exists with other countries also ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Sir. This Agreement which was signed on 22nd February, 1968, shall come into force after it is ratified by the Government of India and the Government of Lebanon.

(b) The agreement provides for the mutual exemption from tax, in India and Lebanon, of the profits arising in each country to the designated airlines of the other country from the operation of aircraft in international traffic. The Agreement, when it comes into force, will operate retrospectively in respect of incomes assessable for past years as well.

(c) Similar agreement, limited to mutual exemption from tax of earnings from the operation of aircraft in international traffic, exists between India and Switzerland. Besides, the Government of India have concluded comprehensive agreements for the avoidance of double taxation of income with ten other countries and these provide, *inter-alia*, for mutual exemption of air transport profits.

MAO PROPAGANDA POSTERS IN COIMBATORE

*806. SHRI DEORAO PATIL :

SHRI BRAMHANANDJI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been invited to the news item published in the "Hindustan" dated the 21st February, 1968 that a number of big posters in Tamil, with Mao Tse Tung's teachings have been seen in Coimbatore;

(b) if so, whether Government have traced the persons responsible for displaying the posters; and

(c) if so, the action taken against them ?

The MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) According to information furnished by the State Government it is suspected that certain extremist elements of the CP (M) are responsible for displaying such posters.

(c) The activities of the extremist elements are being closely watched.

PUBLIC GRIEVANCES COMMISSIONER

*807. SHRI R. S. VIDYARTHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Public Grievances Commissioner had stated that aggrieved persons had complained that ignorance about Government policies and procedures stood in their way of approaching the right persons;

(b) whether it is a fact that his Ministry have asked various Central Government Departments dealing with the public to give wide publicity of the arrangements made by them for redressing public grievances by issuing brochures, pamphlets and press notes; and

(c) if so, the action taken in the matter by different departments of the Government of India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Yes, Sir.

(c) Some of the Central Government Departments have already issued the necessary brochures etc. and replies from others are still awaited. The Central Government Departments which have no direct dealings with the public do not, however, propose to issue such pamphlets.

ALLEGATIONS AGAINST LALIT KALA AKADEMI

4718. SHRI BABURAO PATEL : Will the Minister of EDUCATION be pleased to state :

(a) the names of persons who have been so far dismissed, suspended or punished